GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 2544 TO BE ANSWERED ON 12.03.2018

REVIEW OF LABOUR WELFARE SCHEMES

†2544. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)whether the Government has recently reviewed the ongoing Labour Welfare Schemes and if so, the details and the outcome thereof;

(b)whether the Government is likely to implement the action plan afresh by conducting review of the present scheme; and (c)if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a) to (c): Orders have been issued for a Third Party Evaluation for continuation of the ongoing Labour Welfare Schemes beyond the 12th Five Year Plan period. These Schemes consist of the following components for the welfare of registered Beedi/CINE//MICA/ Iron, Manganese, Chrome Ore Mines (IOMC) /Limestone & Dolomite Mines (LSDM) workers:
 - i. Health Scheme for the workers and their dependents.
 - ii. Financial Assistance for Education of the wards of the workers.
 - iii. Revised Integrated Housing Scheme-2016.
